

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1589/2021

SUNIL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 24-07-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) Mr. Rishi Malhotra, AOR
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

Mr. Rishi Sehgal, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Records have been received.
2. The e-copy of the same be furnished to the concerned learned counsel appearing for the parties.
3. List the matter next week.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(MAMTA RAWAT)
COURT MASTER (NSH)